

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 18.11.2021 (THURSDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1115 of 2020	Talha Yunus Sareshwala Vs. Parsoli Motor Works Pvt. Ltd. & Ors.	Heena George	Diwakar Maheshwari Aditya Vikram Singh-R2 RichaSandilya-R1

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

2.	Comp. App. (AT) (Ins) No. 607 of 2021	M K Pandey Vs. R. Subramania Kumar, Administrator DFHL & Ors. With	Sujeet Kumar	Raghav Shankar Navneet R-R1 Ketan Gaur Dhritiman Roy-R2 Raunak Dhillon-R3
3.	Comp. App. (AT) (Ins) No. 677 of 2021	SESA Group Employees Provident Fund & Ors. Vs. Dewan Housing Finance Corporation Ltd. & Ors. With	Pallav Mongia	Liz Mathew-R1 Raunak Dhillon-R2 Isha Malik Ashish Bhan-R3
4.	Comp. App. (AT) (Ins) No. 800 of 2021	Balco Employee's Provident Fund Vs. Dewan Housing Finance Corporation Limited & Ors. With	Pallav Mongia	Vasudha Jain Liz Mathew Sonali Jain Ashish Bhan Chitra Rental
5.	Comp. App. (AT) (Ins) No. 852 of 2021	Ajay Kumar Thakur Vs. R. Subramania Kumar, Administrator DFHL & Ors.	Sujeet Kumar	Liz Mathew Ketan Gaur

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By order of Hon'ble Chairperson
-sd/-
Registrar